

really assess the damage, used to go to the place to assess the damage and report. Then, the relief is to be released.

Firstly, what I want to know is whether the team sent out by the hon. Minister is the Central team which is meant to be so.

If it is not so, when will you send the Central team?...*(Interruptions)*

MR. SPEAKER : Please conclude.

...*(Interruptions)*

SHRI SOMPAL : Please allow me to clarify the position...*(Interruptions)*

MR. SPEAKER : No clarification. Prof. Kurien, please conclude now.

PROF. P.J. KURIEN : Sir, the hon. Prime Minister has said that a statement would be made on the floor of the House...*(Interruptions)* Please let me complete it...*(Interruptions)*. If the hon. Minister has made a statement on behalf of the Government, how can another Minister be allowed to make a statement on the same subject? That is what I want to know.

SHRI SOMPAL : Mr. Speaker, Sir, here is a small clarification...*(Interruptions)* After the recommendations of the Tenth Finance Commission these have been accepted by the National Development Council and all the States — this has been made a responsibility of the States to tackle such problems...*(Interruptions)* There is a regular system and 3:1 ratio is sent to the States. In the case of calamities of extraordinary and rare severity, special teams are despatched after the demand is received from the States.

This information is being collected from all the States which I have mentioned in my main statement and the amounts which have been released for the natural calamity. I have got a statement. If you want me to read out, I can do so. It is a long statement for all the States...*(Interruptions)*

AN HON. MEMBER : How much amount was released for Maharashtra?

SHRI SOMPAL : Why Maharashtra and why not for all the States?...*(Interruptions)* In the case of Maharashtra, the amount released was '53.98'.

MR. SPEAKER : Mr. Minister, please conclude.

...*(Interruptions)*

SHRI SOMPAL : It will go on unnecessarily.

MR. SPEAKER : No clarification please.

...*(Interruptions)*

MR. SPEAKER : Shri Acharia Basudeb, you are aware of the position about the rules. Please take your seat.

SHRI BASU DEB ACHARIA : A report was submitted by an all-party team...*(Interruptions)* We raised this issue

on the floor of the House...*(Interruptions)* That team was sent by the Government, that is by the Prime Minister. They visited the areas...*(Interruptions)* We want to know about that report...*(Interruptions)* That report should be laid on the Table of the House.

MR. SPEAKER : Hon. Members, this is with regard to the conduct of one of the hon. Members of the House. It is very bad on the part of the Member to have done so. The hon. Member should behave well in the House. It was very bad on his part going to the hon. Ministers and to the Treasury Benches side. It is not good on the part of the Member to do so. I am going to name Shri Sunil Khan.

SHRI SUNIL KHAN (Durgapur) : Sir, I am sorry.

SHRI BASU DEB ACHARIA : Sir, he has expressed sorry for that and so the matter may be closed now.

MR. SPEAKER : Yes in view of his expressing sorry, the matter is closed.

20.21 hrs.

VALEDICTORY REFERENCE

[English]

MR. SPEAKER : Hon. Members you have transacted vital business since the 23rd of this month. Succession of the new Government to office has been confirmed by this House smoothly. The House also rose up to the expectations of the country in transacting and completing the financial business so as to enter the new financial year without any hassle.

Further, the House has adopted today the Motion of Thanks on the President's Address delivered by the hon. Rashtrapatiiji consistent with its traditions. I was immensely helped by all hon. Members of the House in my task. My sincere thanks to all of you. Let us now look forward to the full Budget Session.

Now, the tune of *Vande Mataram* will be played.

20.21½ hrs.

NATIONAL SONG

The National Song was played.

20.22 hrs.

The Lok Sabha then adjourned sine die.